

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

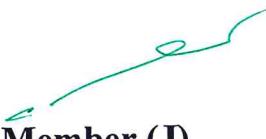
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 124/17 & IA 150/17 in in CP(IB) No.59/ BB/2017	-	For hearing	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	LAKSHMI MENON For C. K Nandakumar Law Chambers (9880073412)	Respondent	

O R D E R

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner filed memo, praying to condone the delay in complying the objections. It is the contention of the Petitioner in the Memo that, due to some unavoidable circumstances the objections could not be complied within the time allowed under I & B Code. Therefore, Petitioner is seeking condonation of delay in complying the objections. Memo is allowed delay is condoned in complying the objections. Counsel for Respondent requested for time as her Senior Counsel is not able to attend the Tribunal today. List it on 16/11/2017.

 
Member (T) **Member (J)**